

Annexure-2

Name of the Corporate Debtor: Jai Annanya Investments Private Limited; Date of Commencement of Liquidation: 09.10.2023 (Date of receipt of Intimation - 30.10.2023) ; List of Stakeholders as on: 18.11.2023

List of Unsecured Financial Creditors

(Amount in ₹)

Sl No	Name of Creditor	Details of Claims received		Details of claims admitted				Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claim admitted					
1	Adventz Finance Private Limited	29.11.2022	40,551,038.00	40,551,038.00	unsecured	0.00%	100%					Claims submitted during CIRP, accepted as per Regulation 12 © of the IBBI (Liauidation Process) Regulations, 2016
			40,551,038.00	40,551,038.00	-	-	100%					



ANUP KUMAR SINGH
INSOLVENCY PROFESSIONAL
IP Registration No.- IBBI/IPA-001/IP-P00153/
2017-2018/10322

